

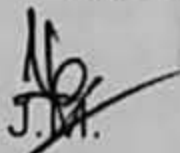
24.11.2011

Hon'ble Mr. D. C. Lakha, Member (A)

Hon'ble Mr. Sanjeev Kaushik, Member (J)

Sri P. Srivastava holding brief of Sri S. Dwivedi, learned counsel for the applicant has requested for adjournment. Sri M.K. Upadhyaya, is present for the respondents. Adjourned.

List on 30.11.2011.


J.M.

/S.V./


A.M.

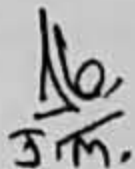
30.11.2011

Hon' Mr. D.C. Lakha, A.M.

Hon' Mr. Sanjeev Kaushik, J.M.

Even in the revised call none is present for the applicant to press this OA. None for the respondents. It seems that the applicant is not interested in prosecuting this matter.

The OA is, therefore, dismissed in default for non-prosecution.


J.M.

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A.M.